

Shri P. K. Deo: In view of the strategic importance of the northern border, may I know if the Government is considering settling these Tibetan refugees in the Nilgiri hills where the climate is equally good?

Mr. Speaker: It is away from the border, that is what he wants.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There is no proposal before us about the Nilgiri hills, but, as a matter of fact, not for the reasons mentioned by the hon. Member, but just to find suitable agricultural land, we are considering some proposals to settle them further south.

Naga Hostiles

*1017. **Dr. Ram Subhag Singh:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the inhabitants of some Naga villages on Gabu range have requested the NHTA Administration for protection against Naga depredations;

(b) if so, the approximate number of such villages; and

(c) what arrangements have been made for affording them adequate protection?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) 33.

(c) The village have voluntarily decided to be grouped at six places in order to get protection from our Security Forces and deny help to the hostiles.

The grouped villages would be looked after by a Circle Officer assisted by five Area Superintendents.

Dr. Ram Subhag Singh: What is the present condition there, in those villages?

Shrimati Lakshmi Menon: These villages are grouped for their protection and they are looked after. We have taken in hand work or works costing Rs. 53,000. The existing schools etc., will continue to function as before.

Shri Braj Raj Singh: May I know whether these villages are the same villages where the forces sent to protect the loyal Nagas were surrounded by the hostile Nagas with the result that a plane had to be sent to drop ammunition and other materials?

Mr. Speaker: When was this done?

Shri Braj Raj Singh: Five days back.

Shrimati Lakshmi Menon: These are new villages.

Shri P. K. Deo: A PTI news from Shillong says:

"Hostile Nagas attacked a party of Assam Rifles in Kohima District three or four days ago according to a report received here. There was no immediate official confirmation of this report."

May I know if there is any official confirmation?

Mr. Speaker: The question was for yesterday, he is now raising it.

Shri Ranga: Are we to understand from this that these hostile activities are still going on in spite of the recent attempts by Government to reach a settlement with them?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The settlement was not reached with the hostiles, but with the Naga National Convention which is a different organisation, which itself is opposed to the hostiles. It is true that from time to time hostile activities in certain further areas have gone on.

Shri Sadhan Gupta: May I know if we are receiving any help from the

villagers or the villages concerned in operations against the hostiles?

Shri Jawaharlal Nehru: Yes, in two ways. One is from what is called, I think, the village guards who have done very good work indeed; and the second is from the villagers themselves; when they have been interfered with by the hostiles, they have reacted strongly often.

Shri Vajpayee: May I know whether it is a fact that the members of the Assam Rifles who are working there in the Naga area have been instructed not to shoot unless they themselves are fired upon?

Shri Jawaharlal Nehru: Our general instructions to our Army and to the Assam Rifles for these past years had been not to treat the Nagas as normally they might treat enemies, because they are our own countrymen, but to win them over, but, of course, to shoot them if there is trouble—the discretion is with them—but, generally, to avoid doing that. These have been our instructions. But when there have been active attacks or anything like that, there has been naturally shooting.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि नागा कनवेंशन वाले जो लोग हैं, जो कि हमारे साथ हैं, उनकी तादाद क्या है ? नाज, कनवेंशन के खिलाफ जो लोग हैं जोकि हमारे खिलाफ बगावत किये हुए हैं, उनको दवाने में नागा कनवेंशन वाले किस हद तक हमारी मदद करते हैं ताकि होस्टाइल्स का जोर जुल्म न हो ?

अध्यक्ष महोदय : यही प्रश्न तो अभी पूछा गया है और इसका अभी जवाब दिया गया है ।

श्री जवाहरलाल नेहरू : इसके बारे में मैंने अभी भ्रं किया है । जो मदद है वह बहुत तरह से होती है । एक तो यही मदद है कि उसको मदद वे न करें । उनकी मदद से मतलब पंसा न दें, खाने पीने वगैरह का सामान न दें इन्हीं चीजों से तो वे रह सकते

हैं । और एक बड़ी बात तो यह है कि दूसरे जो हैं, उन्होंने हमें मदद दी है । विल्लेज गार्ड कहिये, चौकीदार कहिये उन्होंने हमें कई तरह से मदद दी है और और तरह से भी मौके मौके पर उनका मुकाबला किया है ।

Shri Harish Chandra Mathur: May I know whether it is a fact that since this recent settlement with the Naga Convention, the rebels have intensified their activities, and whether such an apprehension was also expressed by the Convention?

Shri Jawaharlal Nehru: Generally speaking, the rebel activities in the past many months have been pushed out from large areas, and they have gone towards the Burmese frontier more. There have been, I might say, rebel activities recently near that border in a big way, about which I understand a statement will be made in this House in a day or two.

श्री स० म० बनर्जी : जब से नागा लैंड की स्थापना का एलान हुआ है, उसके बाद से जो होस्टाइल नागा हैं, उनके जजबात को मालूम करने के लिए हकूमत की तरफ से क्या कोई कोशिश की गई है ?

श्री जवाहरलाल नेहरू : जो नागा कनवेंशन के लोग हैं, उनकी कोशिश तो यही रहती है कि वे उनकी तरफ भा जायें और बहुत सारे लोग मेरे खयाल में उनकी तरफ पहले थे अब और भी भा गये हैं । लेकिन जो एक गुट्टी है, होस्टाइल्स की कहिये या कुछ और, उजार डेड़ हजार आदिमियों की, मैं नहीं कह सकता कि उनमें से कितनों पर असर हुआ है । लेकिन जाहिर है कि अक्सर उन पर असर कुछ नहीं हुआ है ।

Shri D. C. Sharma: May I know whether it is a fact, as has been published in the newspapers, that the Naga hostiles have approached the Naga Convention people for some parleys and for attempts to lay down their arms?

Shri Jawaharlal Nehru: Who have approached? The Convention people?

Shri D. C. Sharma: There have been newspaper reports that the Naga hostiles have approached the Naga Convention people for some parleys with a view to suspend their hostile activities.

Shri Jawaharlal Nehru: It is the other way about, I should have thought. The hon. Member asks whether the Naga hostiles had approached the Naga Convention people with a view to lay down their arms. Who is to lay down the arms?

Mr. Speaker: He wants to know whether they have offered to lay down their arms, and whether they have sought some immunity or protection.

Shri Jawaharlal Nehru: I do not know of any recent approach to that effect. It has always been open to them to do that. Nothing comes in their way.

श्री अमजद अली : श्री स० म० बनर्जी का सवाल यह था कि जो होस्टाइल नागाज़ हैं, उनके जज़्बात को मालूम करने के लिए हकूमत को तरफ से क्या कोई कोशिश की गई है ? इसका जवाब नहीं दिया गया है ।

(شری ایس - ایم - بدزجی کا سوال یہ تھا کہ جو ہوسٹائل ناگاڑ ہیں ان کے جذبات کو معلوم کرنے کے لئے حکومت کی طرف سے کیا کوئی کوشش کی گئی ہے - اس کا جواب نہیں دیا گیا ہے -)

श्री जवाहरलाल नेहरू : मेरी समझ में यह नहीं आता है। तीन किस्म के लोग हैं, एक होस्टाइल लोग हैं, एक गिरोह है, जो कुछ कहिये, हज़ार का है या दो हज़ार का है। दूसरे वे हैं जो उनके मुखालिफ हैं। वे भी जो कुछ हों, हज़ारों में हैं। तीसरे वे हैं जो मामूली लोग हैं, बड़ी भारी तादाद में हैं, जो अपना घर बार देखा चाहते हैं, खेती किया चाहते हैं। असल में जिन पर कोशिश की जाती

हैं असर डालने को वे मामूली लोग हैं सब में ज्यादा, और उनको समझाने की कोशिश की जाती है और देखा जाता है कि वे इस बात को समझें। होस्टाइल पर भी कोशिश की जाती है लेकिन उन से तो कोई मुकाबला नहीं है, उनके साथ तो खाली बन्दूक से मुकाबला होता है या फिर वे अपने आप को सरेंडर करके आयें।

Patents and Designs Law

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*1018. { **Shri Subodh Hansda:**
Shri B. C. Majhi:
Shri Nek Ram Negi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 771 on the 10th December, 1959 and state:

(a) whether the proposal to amend and consolidate the existing patents and designs law has been finalised; and

(b) what kind of advantage will accrue to the manufacturers and Government by amending the law?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Recommendations of Shri Justice Rajagopala Ayyangar are now under examination in the light of the comments that have been received from various bodies and persons interested in the subject. The purpose of the proposed revision of the Patents Law is to encourage the development and exploitation of new inventions and researches for industrial advancement in India. After full consideration of all aspects, Government hope to bring forward an amending Bill before the House at an early date. The question of revising the Industrial Designs Law is also receiving the attention of Government.

Shri Subodh Hansda: May I know the institutions which were invited to give their views on the recommendations?